HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General (Camp) at Jammu)

*****

Subject: Assigning of additional charge of Member, J&K Special Tribunal, Srinagar.

ORDER

No: 1191 of 2026/RG **Dated:- 31.07.2026**

In the interest of administration, Judicial Member, J&K Special Tribunal, Jammu shall hold the additional charge of the J&K Special Tribunal, Srinagar till further orders, in view of the superannuation of the present incumbent on 31.07.2026 A.N.

By Order.

31/07/26

(M.K Sharma)
Registrar General

No.:-33424-37/RG/GS **Dated: 31.07.2026**

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____,
   .... *for information of their Lordships.*
3. Secretary to Govt. Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu/Srinagar.
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar.
   .....for information.
7. Member J&K Special Tribunal, Jammu.
8. Shri Ashok Kumar, Member, J&K Special Tribunal, Srinagar.
   ..... for information and necessary action.
9. Principal District & Sessions Judge, Jammu/Srinagar,
10. CPC, e-Courts, High Court of J&K and Ladakh, Jammu
    .... *for information.*
11. Incharge NIC, High Court of J&K and Ladakh for getting the same uploaded on the official website of the Hon'ble High Court.
12. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
13. Order File.

31/07/26

Registrar General